

BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

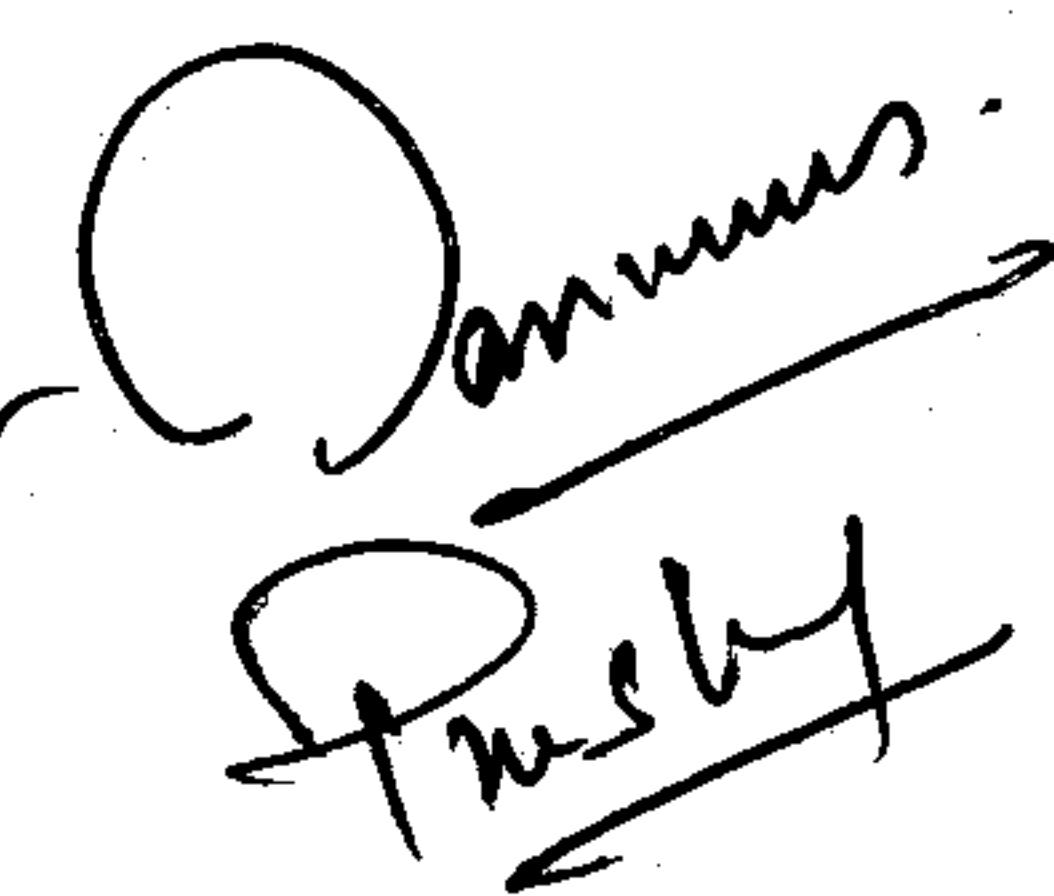
IA 384/2017 in C.P. (I.B) No. 28/10/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

Name of the Company: Northway Spaces Ltd.
V/s.
Diamond Projects Ltd.

Section of the Companies Act: Section 14, 19 & 20 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ISHAN P. SHAH	Advocate	Petitioner	
2.	JAY KANSARA PRIYAM SHAH	1/2 Wadia Ghendy & Co. (Ahmedabad)	for Respondent No. 1	

ORDER

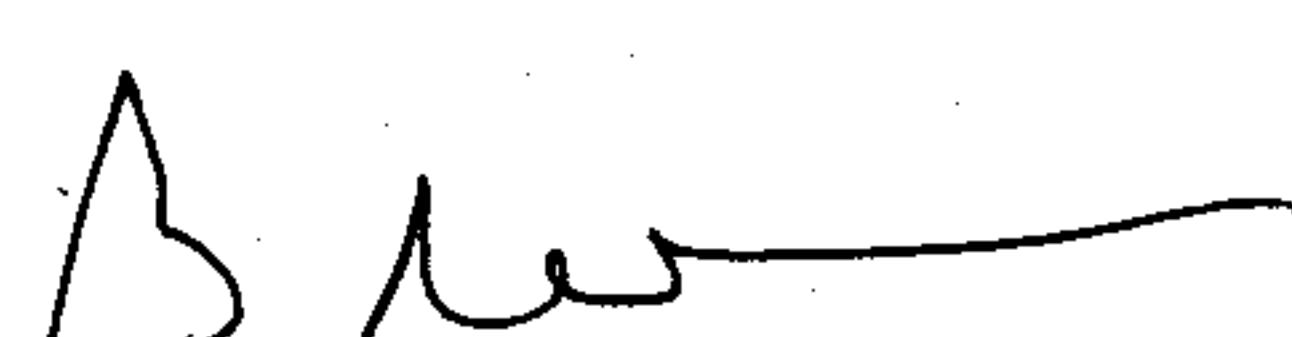
Learned Advocate Mr. Ishaan Shah present for Applicant. Learned Advocate Mr. Jay Kansara with Learned Advocate Mr. Priyam Shah present for Respondent in IA 384/2017.

None present for other Respondents.

List the matter on 11.12.2017.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 1st day of December, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL